## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 78/560/NCLT/AHM/2017 (New) Gujarat High Court Co. Application No. 458 of 2016(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Liquidator of Alps BPO Services Ltd.

V/s.

ROC, Gujarat

Section of the Companies Act:

Section 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Pathile Achier

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La Petiting P. An

2.

## <u>ORDER</u>

Learned Advocate Mr. Pathik Acharya i/b Learned Advocate Mr. R M Desai present for Petitioner. None present for ROC.

Petitioner not complied with directions dated 11.12.2017.

Petitioner is directed to issue fresh notice of date of hearing on ROC and shall file proof of service.

ROC shall file its objections, if any.

List the matter on 23.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.